

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O.A. No.60/664/2019

Date of decision: 04.07.2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

Khushal Singh Rawat, aged 49 years, S/o Late Sh. G.S. Rawat, resident of House No.1122, Hallomajra, Union Territory, Chandigarh, working as Scientist B office of Regional Director, Central Ground Water Board, Sector-27, Chandigarh-160019.

**...APPLICANT
VERSUS**

1. Union of India through the Secretary to the Government of India, Ministry of Water Resources, Sharam Shakti Bhawan, Rafi Marg, New Delhi-110001.
2. Chairman, Central Ground Water Board, Ministry of Water Resources, River Development & Ganga Rejuvenation, Bhujal Bhawan, NH-4, Faridabad-121001.
3. Regional Director, Central Ground Water Board, NWR, Bhujal Bhawan, Plot No.3B, Sector 27A, Chandigarh-160019.

...RESPONDENTS

PRESENT: Sh. Rohit Sharma, counsel for the applicant.
Sh. Sanjay Goyal, counsel for the respondents.

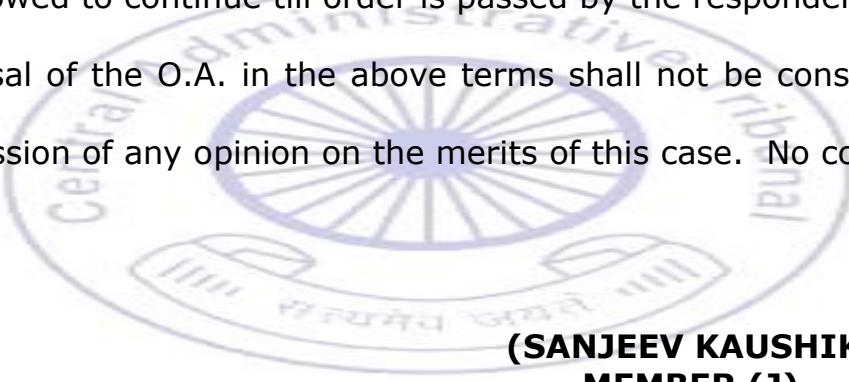
ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. The challenge in this O.A. is to transfer of the applicant from NWR Chandigarh to NWHR Jammu.
2. At the very outset, learned counsel for the applicant submitted that since representation of the applicant dated 12.6.2019 (Annexure

A-13) is pending, therefore, let a direction be issued to the respondents to decide the same in some time bound manner.

3. Issue notice.
4. Sh. Sanjay Goyal, SCGC, accepts notice and submitted that respondents may be granted two weeks time to consider and decide representation of the applicant.
5. Considering above, the present O.A. is disposed of in limine with direction to the respondents to decide the indicated pending representation of the applicant in accordance with law and policy within a period of two weeks from the date of receipt of a certified copy of this order. If applicant has not been relieved as yet, then he be allowed to continue till order is passed by the respondents.
6. Disposal of the O.A. in the above terms shall not be construed as an expression of any opinion on the merits of this case. No costs.



**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 04.7.2019.

Place: Chandigarh.

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